

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/472(CHE)2022**  
**PETITION NUMBER : CP(IB)/252/CHE/2021**  
**NAME OF THE PETITIONER : Vaddineni Manoj**  
**NAME OF THE RESPONDENT(S) : State Bank of India**  
**UNDER SECTION : Sec 60(5) of IBC, 2016**  
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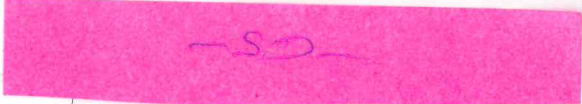
**ORDER**

Representing Counsel Ms.Sangamitra Loganathan on behalf of the Counsel on record, Mr.B.Dhanaraj appears for the Petitioner.

In view of the pendency of the matter before the Hon'ble Supreme Court in case no.WP(C)/510/2022, Sanjay Singal &Anr Vs Union of India &Ors, post this matter on **18.12.2023** for further hearing.

  
**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

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**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**